

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 1036 of 2020

IN THE MATTER OF:

**Sarda Argo Oils Ltd.
Through its Director Jagdish Prasad Sarada** **...Appellant**

Vs.

Sakuma Exports Ltd. **...Respondent**

Present:

For Appellant: Ms. Tanu Priya Gupta, Advocate

For Respondent: Mr. Amit Shanker, Mithila Jain, Advocates

ORDER

(Through Virtual Mode)

16.02.2021: Today, when the case was called out, Learned Counsel for the Appellant submitted that he seeks sometime to file the 'Rejoinder' to the 'Reply Affidavit' filed on behalf of Respondent. Prayer is allowed. He is directed to file the same by Monday.

Further, 'Written Submissions' on behalf of Respondent has been filed on 12th February, 2021 which is taken on record

Learned Counsel for the Respondent is directed to serve one copy of 'Written Submissions' to the Learned Counsel for the Appellant latest by Monday.

Learned Counsel for the Appellant is directed to file 'Written Submissions' latest by Monday.

List this matter on **5th March, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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